

Dak Register For Month Starting on 01/01/2023

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diary No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
1/2023	02/01/2023	NIL DATED 19.12.2022	S. K. MOHANTY, M(J), CESTAT, MUMBAI	permission to leave headquarter during the period of winter vacation	Administration Section			
2/2023	02/01/2023	F. NO. 9(10)/JP/MTS/CESTAT/ALL D/ - 2021 DATED 30.12.2022	SWAPNIL TIWARI, AR, ALLAHABAD	No objection certificate in respect of Jyoti Priya, MTS	Administration Section			
3/2023	02/01/2023	REF. NO. CESTAT/MUM/SKM/2022/861 DATED 20.12.2022	S. K. MOHANTY, M(J), CESTAT, MUMBAI	Application for one day CL	Administration Section			
4/2023	02/01/2023	NIL DATED 30.12.2022	SHENAJ BANO, STENO GR - I	Half day CL application	Administration Section			
5/2023	02/01/2023	NIL DATED 30.12.2022	SHENAJ BANO, STENO GR - I	Half day CL application	Administration Section			
6/2023	02/01/2023	NIL DATED 30.12.2022	ARCHANA, STENO-I, CESTAT, NEW DELHI	Half day CL application	Administration Section			
7/2023	02/01/2023	NIL DATED 30.12.2022	ARCHANA, STENO-I,	Half day CL	Administration			

			CESTAT, NEW DELHI	applicatio n	Section			
8/20 23	02/01 /2023	HIL/INTT./2019-20-2022- 23/001 DATED 22.12.2022	HAVELLS INDIA LTD., QRG TOWERS, 2D, SECTOR 126, EXPRESSWA Y, NOIDA - 201304, UP (INDIA)	Claim of interest in consequen t to the Final Order No. 52025/201 8 passed by CESTAT in E/50404/2 018 - SM - Havells India Ltd. - reg.	DR(J)			
9/20 23	03/01 /2023	F.NO.01/CESTAT/BANG/ME D/VPP DT 30/12/2022	DR, CESTAT, BANGALOR E	Sanction of Rs 40,278/- in r/o Sh. V. P. Pandey, DR-reg	Admini stration Section			
10/2 023	03/01 /2023	F.NO. 01/CESTAT/BANG/OPM DT 30/12/2022	DR, CESTAT, BANGALOR E	Sanction of Rs. 2.141/- in r/o Sh. Om Prakash Meena, LDC-reg	Admini stration Section			
11/2 023	03/01 /2023	NIL DT 23/12/2022	P. K. CHOUDHAR Y, M(J), CESTAT, KOLKATA	Revised leave applicatio n (EL)-reg	Admini stration Section			
12/2 023	03/01 /2023	F.NO.PF/UK/CESTAT/MUM/ 863 DT 27/11/2022	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwardin g of Aplication for upgradatio n of Pay at the next Higher	Admini stration Section			

				grade-reg				
13/2 023	03/01 /2023	NIL DT 2/1/2023	RANJU MADHRA, SPS	Upgradati on of Pay Fixation- reg	Admini stration Section			
14/2 023	03/01 /2023	NIL DT 2/1/2023	DOROTHY JOSEPH, STENO GRADE I	Joining report after availing leave-reg	Admini stration Section			
15/2 023	03/01 /2023	NIL 23/12/2022	SANJIV SRIVASTAV A, MEMBER(T)	To avail RH on 26th dec, 2022-reg	Admini stration Section			
16/2 023	03/01 /2023	NIL DT 30/12/2022	TEJO SHRI, STENO GR-I	Leave applicatio n for Child Care leave from 2/1/2023 to 6/1/2023- reg	Admini stration Section			
17/2 023	03/01 /2023	NIL DT 30/12/2022	V. P. PANDEY, DR, CESTAT, BANGALOR E	Modificati on of order dated 28.9.2022 which received on 4/7/2022- reg	Admini stration Section			
18/2 023	03/01 /2023	F.NO.A-32013/1/2022- CESTAT-DOR-DOR DT 23/12/2022	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Proposal for promotion of COurt to the post of Assistant Registrar in CESTAT- reg	Admini stration Section			

19/2 023	03/01 /2023	F.NO..23/6/2022- ADMN/APTEL/874/22 DT 14/12/2022	D.C. SHARMA, DIRECTOR, ADMINISTR ATION	Seeking guidlines/ provisions for hiring vehicles for Honble Chairperso n and Hon. Members of respective Courts/Tri bunals-reg	CT Section			
20/2 023	03/01 /2023	F.NO.36(1)/MISC JUDICIAL/CESTAT/ALLD.2 015-PART II DT 30/12/2022	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Cases pending before CESTAT, Allahabad -reg	Central Registr y			
21/2 023	03/01 /2023	F.NO.30/CESTAT/HYD/REG ISTRY/2016 DTD 30/12/2022	DR, CESYAT, HYDERABA D	Forwardin g of Informatio n sought by Ministry of Finance, Departme nt of Revenue vide their email dated 23/12/202 2-reg	Central Registr y			
22/2 023	03/01 /2023	NIL DT 30/12/2022	CESTAT, CHANDIGA RH	Report on Review of functionin g of Tribunal system in the Country- reg	Central Registr y			
23/2	03/01	NIL DT 30/12/2022	KRIPA	Cases	Central			

023	/2023		SHANKAR, DR, CHANDIGARH	pending before CESTAT, Chandigarh-reg	Registry			
24/2023	03/01/2023	F.NO.30/CESTAT/HYD/REGISTRY/2016 DTD 30/12/2022	DR, CESYAT, HYDERABAD	Cases pending before CESTAT, Hyderabad (revised)-reg	Central Registry			
25/2023	03/01/2023	NIL	V. VASUDHA PRASADA RAO, ADDITIONAL COMMISSIONER, GST	Construction of GST Township including GST officers located in Hyderabad Zone-reg		DR(Hyderabad)		
26/2023	03/01/2023	F.NO CESTAT/AHD/ORDER SECTION /.16/2022/514 DT 19/12/2022	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Regarding Transfer of Appeal No. E/663 to 667/2007 in the matter of CCE, Ahmedabad-II vs. M/s Baroda Textile Ltd & Others-reg	PA to Registrar			
27/2023	03/01/2023	F.NO. A-19(1)/PERS.FILE/BS-AR/CHE/2021 DT 27/12/2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Submission of Training Certificate-reg	Administration Section			
28/2023	03/01/2023	F.NO.CESTAT/MUM/STB/RELIST/2020 DT 27/12/2022	KRIPA SHANKAR,	Matter released	PA to Registrar			

			DR, MUMBAI	for relisting- reg	ar			
29/2 023	03/01 /2023	NIL	DR, CESTAT, NEW DELHI	Anti dumping matters	PA to Registr ar			
30/2 023	03/01 /2023	NIL	REKHA SHEKHAWA T, STENO-I	Monthly Disposal Statement of Appeal of Dec.2022- reg	PA to Registr ar			
31/2 023	03/01 /2023	NIL DT 2/1/2023	P.K.CHOUD HARY, MEMBER(J)	Monthly Disposal Statement of Appeal of Dec.2022- reg	PA to Registr ar			
32/2 023	03/01 /2023	NIL DT 2/1/2023	MUKESH GUPTA, DR	Office Order	PA			
33/2 023	03/01 /2023	NIL	M/S RAJWADA RESTAURA NT, AJMER	Appeal Files	DR(J)			
34/2 023	04/01 /2023	F.NO.01/CESTAT/BANG/NE WS DT 2/1/2023	DR, CESTAT, BANGALOR E	Sanction of Rs. 9,000/- (Approved) for news- paper charges from july 2022 to dec, 2022- reg	Admini stration Section			
35/2 023	04/01 /2023	F.NO.01/CESTAT/BANG/EW A/MN DT 2/1/2023	DR, CESTAT, BANGALOR E	Sanction of Rs. 4500/- (approved) in r/o Sh. Nagaraj, UDC-reg	Admini stration Section			

36/2 023	04/01 /2023	F.NO.18(1)/MISC/CESTAT/ALD/2015-PART IV DT 3/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Seeking approval for increment in pay-reg	Admini stration Section			
37/2 023	04/01 /2023	NIL DT 3/1/2023	DINESH CHANGRAN I, US(RE)	clarificatio n on recruitmen t of staff by CESTAT- reg	Admini stration Section			
38/2 023	04/01 /2023	F.NO.HQ-PPII03(1)/2/2022- PP.II-PART(2) COMP-3430 DTD 30/12/2022	RAVI RANJAN, SACTION OFFICER	Reporting of vacancies Stenograp her Grade C & D examinati on 2022- reg	Admini stration Section			
39/2 023	04/01 /2023	F.NO.PF/CESTAT/MUM/AD MN/MKS/2022/878 DTD 29/12/2022	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Credit of unavailed joining time in EL-reg	Admini stration Section			
40/2 023	04/01 /2023	F.NO.PF/CESTAT/MUM/AD MN/KS/2022/880 DTD 29/12/2022	MANSA KUMAR SINHA, AR, CESTAT, MUMBAI	Forwardin g of joining report in r/o Sh. Kripa Shanker, DR-reg	Admini stration Section			
41/2 023	04/01 /2023	F.NO.PF.CESTAT/MUM/AD MN/MKS/2022/879 DTD 29/12/2022	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwardin g of revised leave applicatio n in r/o Sh. Manas Kumar Sinha, AR-reg	Admini stration Section			

42/2023	04/01/2023	F.NO.CESTAT/MUM/ADMN/VDB/869 DT 27/12/2022	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Annexure H (Prior Intimation letter)-reg	Administration Section			
43/2023	04/01/2023	F.NO.PF/CESTAT/MUM/ADMN/AKY/2018/871 DT 28/12/2022	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Intimation letter regarding appearing in Competitive Examination in r/o Sh. Ashutosh Kant Yadav, Court Master-reg	Administration Section			
44/2023	04/01/2023	F.NO.9(10)/JP/MTS/CESTAT/ALLD/2021 DT 30/12/2022	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	NOC in r/o of Jyoti Priya, MTS-reg	Administration Section			
45/2023	04/01/2023	NIL DT 3/1/2023	DEEPAK KR. MAURYA, SENIOR SECURITY AUDITOR, AAA TECH. PVT. LTD.	CESTAT security audit-reg		AR(comp)		
46/2023	04/01/2023	F.NO.PF/PGC/CESTAT/MUM/868 DT 27/12/2022	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Verification for official bag/briefcase-reg	CT Section			
47/2023	04/01/2023	C.NO.VIII(AP)10/P&I/2978-D/ARRIVAL/2020/PT. BANK ACCOUNTS/1863 DT 27/12/2022	ASSISTANT COMMISSIONER, OFFICER PREVENTIVE	Status of Appeal No. C/52213/2022-CU(DB) etc-reg	DR(J)			

48/2023	04/01/2023	NIL DT 3/1/2023	ANIL CHOUDHARY MEMBER (J)	Permission for Pronouncement	PA to Registrar			
49/2023	04/01/2023	F.NO.CESTAT/MUM/STB/R ELIST/2020 DT 27/12/2022	KRIPA SHANKAR, DR, MUMBAI	Matter released for relisting-reg	PA to Registrar			
50/2023	04/01/2023	NIL DT 2/1/2023	MUKESH GUPTA, DR	Office Order	PA			
51/2023	04/01/2023	NIL	SANJIV SRIVASTAVA, MEMBER(T)	Monthly Disposal Statement of Appeal of Dex.2022-reg	PA			
52/2023	04/01/2023	CESTAT/AHM/M(J)/2022 DT 2/1/23	RAMESH NAIR, M(J)	Monthly Disposal Statement of Appeal of Dec.2022-reg	PA			
53/2023	04/01/2023	NIL	AJAY SHARMA, M(J)	Monthly Disposal Statement of Appeal of Dec.2022-reg	PA			
54/2023	04/01/2023	F. NO. 01/VCESTAT/BANG/CEA/VPP DT 30/12/2022	DR, CESTAT, BANGALORE	Seeking approval for reimbursement of tuition fee-reg	Administration Section			
55/2023	05/01/2023	NIL DT 3/1/2023	DR, CESTAT, CHANDIGARH	Sanction of Rs. 49,956/- (approved) for GEM	Administration Section			

				invoice No. 2599502-reg				
56/2023	05/01/2023	NIL DT 3/1/2023	DR, CESTAT, CHANDIGARH	sanction of Rs. 1520/- for drinking water (approved)-reg	Administration Section			
57/2023	05/01/2023	NIL DT 4/1/2023	DR, CESTAT, CHANDIGARH	Sanction of Rs. 9000/- for newspaper bill (approved)-reg	Administration Section			
58/2023	05/01/2023	F.NO.A-38(1)/RETIREMENT/BSL-HC/CESTAT/CHE/2022 DT 4/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Request to issue of vigilance certificate and return of Service Book-reg	Administration Section			
59/2023	05/01/2023	F.NO.8/8/RKS/DR/ADMN/C HD-2022 DT 2/1/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGARH	Attendance report of Deputy Registrar posted at CESTAT, Chandigarh-reg	Administration Section			
60/2023	05/01/2023	F.NO.10/CEGAT/MAS/1998-VOL-II DT 3/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of Bio Data in Annexure III in r/o Sh. V. Kumar, SCD-reg	Administration Section			
61/2023	05/01/2023	F.NO.A-24(2)/LEAVE.FILE/SBP-AR/CESTAT/CHE/2022 DT	MOHINDER SINGH, DR, CESTAT,	Forwarding of leave letter,	Administration Section			

		3/1/2023	CHENNAI	applicatio n and joining report-reg				
62/2 023	05/01 /2023	F.NO. 01/CESTAT/BANG/VPP DT 2/1/2023	BALASUBR AMANI S, AR	Grant of Annual Increment- reg	Admini stration Section			
63/2 023	05/01 /2023	NIL	MINISTRY OF FINANCE, DEPARTME NT OF REVENUE	Gazette of India (weekly)- reg	Admini stration Section			
64/2 023	05/01 /2023	F.NO.A-24(2)/LEAVE FILE/MS-DR/CHE/2021 DT 2/1/2023	G. SHRIDHAR, SPS	Forwardin g of leave applicatio n and joining of Sh. Mohinder Singh, DR-reg	Admini stration Section			
65/2 023	05/01 /2023	NIL DT 30/12/2022	V.P.PANDEY , DR, CESTAT, BANGALOR E	Modificati on of order dated 28.9.2022 which received on 4/7/2022- reg	Admini stration Section			
66/2 023	05/01 /2023	NIL	CESTAT, BANGALOR E	Applicatio n for advance from GPF Fund/CPF Fund in r/o Sh. V. Chandrash ekar, MTS-reg	Accou nt Section			
67/2	05/01	F.NO.213/CESTAT/M/90/VO	MOHINDER	Submissio	Accou			

023	/2023	L-II DT 4/1/2023	SINGH, DR, CESTAT, CHENNAI	n of quarterly report reg. actual incurred on Pay & various types of allowance s of regular civilian employees of the Central Govt.-reg	nt Section			
68/2 023	05/01 /2023	F.NO.30/CESTAT/HYD/REG ISTRY/2016/304 DTD 30/12/2022	DR, CESTAT, HYDERABA D	Forwardin g on informatio n sought by Ministry Of Finance, Departme nt of Revenue vide their email dated 23/12/202 2-reg	Central Registr y			
69/2 023	05/01 /2023	C.NO.GST/SOUTH/REVIEW/ CESTAT/FOLDER/183/2022- 23/9763 DT 30/12/2022	KUMAR SATYAM, GST, SOUTH DELHI	Forwardin g of hearing notice in the case of M/s Ajab Singh & Co. received from Hon. CESTAT- reg	DR(J)			
70/2	05/01	NIL	S.K.PATI,	Monthly	PA			

023	/2023		M(J)	Disposal Statement of Appeals for dec, 2022-reg				
71/2023	05/01/2023	NIL	SULEKHA BEEVI C.S, M(J)	Monthly Disposal Statement of Appeals for Dec, 2022-reg	PA			
72/2023	05/01/2023	NIL DT 3/1/2023	P.V.SUBBARAO, MEMBER(T)	Monthly Disposal Statement of Appeals for Dec, 2022-reg	PA			
73/2023	05/01/2023	NIL DT 4/1/23	R. D. RASTOGI, ASGI, RAJASTHAN HIGH COURT	CWP No. 13855/2021 and 3693/2022-reg	Administration Section			
74/2023	05/01/2023	NIL DT 3/1/2023	DR, CESTAT, CHANDIGARH	Request for additional increment-reg	Administration Section			
75/2023	05/01/2023	F.NO.16(1)/ACCO&GH/CESTAT/ALLD/2015-PART-II DT 4/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Sanction of Rs. 29,602/- (approved) for electricity bill-reg	Administration Section			
76/2023	05/01/2023	F.NO.39(1)/OUT OF SOURCE/MTS/CESTAT/2016 DT 4/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Sanction of Rs. 41,742/- (approved) for hiring 2 MTS-reg	Administration Section			
77/2023	05/01/2023	F.NO.2(5)/P.F./S.W./CESTAT/ALLD/2022 DT 4/1/2023	SWAPNIL TIWARI, AR, CESTAT,	Sanction of Rs. 3000/-	Administration Section			

			ALLAHABAD	(approved) for newspaper-reg				
78/2023	05/01/2023	NIL DT 4/1/2023	HEMANT KUMAR, STENO GRADE-I	Correction in the uploaded Appeal	PA to Registrar			
79/2023	05/01/2023	NIL DT 4/1/2023	ANIL CHOUDHARY MEMBER (J)	Monthly Disposal Statement of Appeal of Dec.2022-reg	PA			
80/2023	05/01/2023	NIL	S.K.MOHANTY M(J)	Monthly Disposal Statement of Appeal of dec.2022-reg	PA			
81/2023	05/01/2023	NIL	C J MATHEW M(T)	Monthly Disposal Statement of Appeal of Dec. 2022-reg	PA			
82/2023	05/01/2023	F.NO. I/(22)/OTH/27/2023-ADMN DT 5/1/2023	B. KONTHOUJAM, CCO, BANGALORE	President Tour to Bangalore-reg	PA to Registrar			
83/2023	06/01/2023	F.NO.01/CESTAT/BANG/CEA/VPP DT 5/1/2023	DR, CESTAT, BANGALORE	Seeking approval for tuition fee reimbursement in r/o Sh. V. P. Pandey, DR-reg	Administration Section			
84/2023	06/01/2023	NIL DT 5/1/2023	ROHIT KUMAR	Leave applicatio	Admini stration			

			SHUKLA, DR, CESTAT, CHANDIGA RH	n for one day EL on 6/1/2023- reg	Section			
85/2 023	06/01 /2023	F.NO.D- 22(1)/OUTSOURCINGCEST AT/CHE/2021 DATED 4/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Outsourci ng of post in CESTAT, Chennai- reg.	Admini stration Section			
86/2 023	06/01 /2023	NIL DT 5/1/2023	SANTOSH KUMAR TIWARI, DR, CESTAT, NEW DELHI	Leave applicatio n for 12 days EL from 16/1/23 to 27/1/23 - reg	Admini stration Section			
87/2 023	06/01 /2023	NIL DT 5/1/2023	HARSHITA PANDEY, AR	Intimation for applying for the exam for U.P. Judge (Junior Division)- exam-reg	Admini stration Section			
88/2 023	06/01 /2023	REF./CESTAT/PT/128/22 DT 31/12/2022	S. N. VERMA, SENIOR PANEL COUNSEL	Bill in re PT No. 128/2022 titled S K Verma vs. UOI & Ors. before CAT, Principal Bench, New Delhi-reg	Admini stration Section			
89/2 023	06/01 /2023	F.NO.29(I)/CASH/CESTAT/K OL/97 DT 5/1/2023	T.K.SARKAR , DR, CESTAT, KOLKATA	Allocation of additional fund of	Accou nt Section			

					Rs. 3,00,000/- under the head Medical (01.00.06) in r/o CESTAT, Kolkata for 2022-23-reg				
90/2023	06/01/2023	NIL		DR, SINGLE MEMBER APPEAL BRANCH ,CESTAT, NEW DELHI	Cause list	PA			
91/2023	06/01/2023	NIL		DR, CENTRAL REGISTRY	Cause list	PA			
92/2023	06/01/2023	F.NO.18(1)/MISC/CESTAT/ALD/2015-PART-IV DT 5/1/2023		SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Sanction of Rs. 50,000/- (approved) for day to day expenditure-reg	Administration Section			
93/2023	06/01/2023	NIL DT 6/1/2023		RANJU MADHRA, SPS	Station Leave application for 7 & 8 jan,2023 for going Rajasthan-reg	Administration Section			
94/2023	06/01/2023	NIL DT 6/1/2023		SONU	Attestation form and Medical Report-reg	Administration Section			
95/2023	06/01/2023	F.NO.8/8/R.K.S./DR/ADMN/CHD-2022 DT 2/01/2023		ROHIT KUMAR SHUKLA, DR, CESTAT,	Attendance report of Deputy Registrar	Administration Section			

			CHANDIGARH	posted at CESTAT, Chandigarh-reg				
96/2023	06/01/2023	F.NO.01/CESTAT/BANG/VP P DT 2/1/2023	BALASUBRAMANIS, AR, CESTAT, BANGALORE	Grant of Annual Increment-reg	Administration Section			
97/2023	06/01/2023	F.NO.10/PERSN/CESTAT/KOL/03 DT 3/1/2023	T.K.SARKAR, DR, CESTAT, KOLKATA	Availment of All India LTC Block year 2018-2021-reg	Administration Section			
98/2023	06/01/2023	F.NO.10/CEGAT/MAS/1998-VOL-II DT 3/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of Bio Data in Annexure III in r/o Sh. V. Kumar, SCD-reg	Administration Section			
99/2023	06/01/2023	F.NO.A-24(2)/LEAVE.FILE/SBP-AR/CESTAT/CHE/2022 DT 3/1/2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of leave letter, application and joining report-reg	Administration Section			
100/2023	06/01/2023	NIL DT 6/1/2023	SATPAL SINGH, MTS	Leave application for 5 days EL from 5 to 9 jan. 2023-reg	Administration Section			
101/2023	06/01/2023	NIL DT 3/1/2023	S.K.PATI, M(J)	Leave application for 12 days EL from 9 Jan. to 20 Jan, 2023-	Administration Section			

				reg				
102/ 202 3	06/01 /2023	NIL DT 4/1/2023	S.K.PATI, M(J)	Leave applicatio n one day CL on 4/1/2023- reg	Admini stration Section			
103/ 202 3	06/01 /2023	F.NO.A- 19/PERS.FILE/CESTAT/CHE /2022 DT 5/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwardin g of representat ion-reg	Admini stration Section			
104/ 202 3	06/01 /2023	NIL DT 6/1/2023	DOROTHY JOSEPH, STENO GRADE I	Reimburse ment for refreshme nt to the office of Registrar- reg	Accou nt Section			
105/ 202 3	09/01 /2023	F.NO.30/CESTAT/HYD/REG ISTRY/2016/01 DT 30/12/2022	DR, CESTAT, HYDERABA D	Forwardin g of Informatio n sought by Ministry of Finance, Departme nt of Revenue vide their email dated 23/12/202 2-reg (REVISE D)	Central Registr y			
106/ 202 3	09/01 /2023	F.NO.21/CESTAT/HYD/M- STAT/15/2 DT 2/1/2023	DR, CESTAT, HYDERABA D	Mothly Statement for the months of Dec.- 2022-reg	DR(J)			
107/ 202	09/01 /2023	F.NO.7(STAT)CESTAT/CAL/ 06 DTD 4/1/2023	T. K. SARKAR,	Institution, Disposal	DR(J)			

3			DR, CESTAT, KOLKATA	and Pendency etc for the month of Jan.2023-reg				
108/2023	09/01/2023	F.NO.17(1)/MS/CESTAT/ALD/2018-19 DT 2/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Pendency of Single Member Bench cases-reg	DR(J)			
109/2023	09/01/2023	NIL	RACHNA GUPTA, M(J)	Monthly Disposal Statement of Appeal of Dec 2022-reg	PA to Registrar			
110/2023	09/01/2023	NIL DT 6/1/2023	MUKESH GUPTA, DR,CESTAT	Office Order dt 6/1/23	PA			
111/2023	09/01/2023	AR/CONF/OTH/1/2022-ESTT-O/O CC(AR)-CESTAT-DELHI DT 2023	OM PRAKASH BISHT, PRINCIPAL COMMISSIONER (AR) (ADMN.)	Complaints against two collusion of Registry Office, Member Judicial and Department Representatives posted at CESTAT (Chandigarh Bench) to manipulate the proceeding and to extend undue	PA to Registrar			

				favours to tax e				
112/2023	09/01/2023	F.NO.A-(6)/HC-SC/CESTAT/CHE/2017 DT 4/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of Records to Hon. High Court Of Madras-reg	DR(J)			
113/2023	09/01/2023	CAT/CAL/JUDL//PT/100/130/2022/21 (IN OA 350/10/2020) DT 3/1/2023	CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH, KOLKATA	Transmission of case-records of OA/350/10/2020 in connection with PT/130/2022-reg	DR(J)	Administration section		
114/2023	09/01/2023	CAT/CAL/JUDL//PT/100/128/2022/25 (IN OA 350/938/2020) DT 3/1/2023	CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH, KOLKATA	Transmission of case-records of OA/350/938/2020 in connection with PT/128/2022-reg	DR(J)	Administration section		
115/2023	09/01/2023	CAT/CAL/JUDL//PT/100/127/2022/25 (IN OA 350/898/2020) DT 3/1/2023	CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH, KOLKATA	Transmission of case-records of OA/350/898/2020 in connection with PT/127/2022-reg	Administration Section			
116/2023	10/01/2023	F.NO.49(1)/MEDICAL CLAIM/CESTAT/2017-PART-IV DT 3/01/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Reimbursement for Medical claim in r/o Sh. Deepak Kumar, Head		AR (Allahabad)		

				Clerk-reg				
117/ 202 3	10/01 /2023	NIL DT 9/1/2023	KISHAN KUMAR, ASST. SECTION OFFICER, AAR CELL & CA CELL	Vacancy Position- reg	Admini stration Section			
118/ 202 3	10/01 /2023	NIL DT 9/1/2023	SONU, MTS	Joining letter on Compass. Apptt.-reg	Admini stration Section			
119/ 202 3	10/01 /2023	NIL DT 9/1/2023	ALOK SHARMA, ASO, HR DIVISION, UIDAI HQ	Forwardin g of APAR of SH. Satish Kumar Bargujar, SO for period 2021-22- reg	Admini stration Section			
120/ 202 3	10/01 /2023	NIL DT 9/1/2023	POOJA, LDC	Leave applicatio n for 4 days from 10 Jan. to 13 Jan. 2023-reg	Admini stration Section			
121/ 202 3	10/01 /2023	F.NO.8/8/R.K.S./DR/ADMN/ CHD-2022 DT 09/01/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGA RH	Forwardin g of EL applicatio n in r/o Sh. Rohit Kumar Shukla, DR, CESTAT, Chandigar h-reg	Admini stration Section			
122/ 202 3	10/01 /2023	NIL 9/11/2022	TEJO SHRI, STENO GR-I	Joining Report-reg	Admini stration Section			
123/	10/01	NIL DT 3/1/2023	P. DINESHA,	Request	Admini			

2023	/2023		M(J), CHENNAI	for leave and permission to leave station-reg	stration Section			
124/2023	10/01/2023	NIL	HARSHITA PANDEY, AR	Leave application for 3 days EL from 23 to 25 Jan, 2023-reg	Admini stration Section			
125/2023	10/01/2023	NIL DT 9/1/2023	HARSHITA PANDEY, AR	From for Self statement of immovabl e property for the year 2022 as on 31/12/2022-reg	Admini stration Section			
126/2023	10/01/2023	F.NO.01/CESTAT/BANG/VK DT 4/1/2023	V.P.PANDEY , DR, CESTAT, BANGALOR E	Forwardin g of applicatio n for issue of NOC for appearing documents verificatio n at SSC (ER) , Kolkata-reg	Admini stration Section			
127/2023	10/01/2023	F.NO.01/CESTAT/BANG/JK DT 4/1/2023	V.P.PANDEY , DR, CESTAT, BANGALOR E	Forwardin g of applicatio n for issue of NOC for appearing documents verificatio	Admini stration Section			

				n at SSC (KKR), Bangalore-reg				
128/2023	10/01/2023	F.NO.A-19(1)/PERS.FILE/SP-AR/CESTAT/CHE/2022 DT 6/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of Representation-reg	Administration Section			
129/2023	10/01/2023	F.NO.A-19(1)/PERS.FILE/SB-AR/2022 DTD 5/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of Representation-reg	Administration Section			
130/2023	10/01/2023	F.NO.CESTAT/MUM/ADMN/VK/SB/22 DT 4/1/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Intimation letter regarding appearing in Competitive Examination-reg	Administration Section			
131/2023	10/01/2023	F.NO.29(I)/CASH/CESTAT/KOL/97/06 DT 5/1/2023	T.K.SARKAR, DR	Allocation of additional fund of Rs. 3 lakhs under the head Medical in r/o CESTAT, Kolkata-reg	Account Section			
132/2023	10/01/2023	F.NO.A-50050/122/2022-AD.IA DT 4/1/2023	YOGESH SHARMA, UNDER SECRETARY	Republic day Celebration, 2023- Issue of Invitation cards-reg	CT Section			
133/2023	10/01/2023	F.NO.18(1)/MISC/CESTAT/ALD/2015-PART-IV DT 4/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA	Forwarding of form for admin ID by		AR(comp)		

			D	eligible offices for GPRA-reg				
134/2023	10/01/2023	F.NO.CESTAT/MUM/ADMN/NICSI-MANPOWER/2021/08 DT 3/1/2023	MANSA KUMAR SINHA, AR, CESTAT, MUMBAI	Approval for Onetime payment of rs. 3,31,963/- for hiring Technical Manpower for the period of 03 Months from 1/1/23 to 31/3/23 through NICSI-reg		AR(comp)		
135/2023	10/01/2023	C.NO.VIII(AP)10/P&I/2978-D/ARRIVAL/2020/PT. BANK ACCOUNTS/126 DT 03/01/2023	ASSISTANT REGISTRAR, OFFICE PREVENTIVE	Status of appeal No. C/52213/2022-CU(DB)-reg	DR(J)			
136/2023	10/01/2023	C.NO.IV(16)30/R/JDR/932/2018/31 DT 3/1/2023	ADDITIONAL COMMISSIONER CGST & CX/ST JODHPUR	Compliance report in r/o Interim Order No. IO/26-29/2022-Sm(BR)-reg	DR(J)			
137/2023	10/01/2023	F.NO.50/2/2022-AD.IC(CESTAT) DT 5/1/2023	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Online grievance No. PMOPG/D/0174138 of Sh. Ritesh Kumar Pandey-reg	PA to Registrar			

138/ 202 3	10/01 /2023	NIL	P. DINESHA, M(J), CHENNAI	Monthly Disposal Statement of Appeal of Dec. 2022-reg	PA			
139/ 202 3	10/01 /2023	NIL	RAJU, M(T)	Monthly Disposal Statement of Appeal of Dec. 2022-reg	PA			
140/ 202 3	10/01 /2023	F.NO.18(1)/MISC/CESTAT/AL LD/2015-PART-IV DT 6/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Verificatio n of Service book-reg	Admini stration Section			
141/ 202 3	11/01 /2023	F.NO.13(1)/T&I/CESTAT/AL LAHABAD/2015-PART-II DT 10/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	sanction of Rs. 9409/- (Approved) for Telephone bill-reg	Admini stration Section			
142/ 202 3	11/01 /2023	F.NO.32(1)/BIO- ATTENDENCE/CESTAT/AL LD/2016 DT 10/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Sanction of Rs. 7,670/- (approved) for AMC- reg	Admini stration Section			
143/ 202 3	11/01 /2023	NIL DT 9/1/2023	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 26,785/- (approved) for medical reimburse ment claim in r/o Arun Kumar, LDC-reg	Admini stration Section			
144/ 202 3	11/01 /2023	NIL DT 10/1/2023	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 481/-	Admini stration Section			

				(approved) for medical bill reimbursement in r/o Arun Kumar, LDC-reg				
145/2023	11/01/2023	F.NO.8/4/MEDICAL/GR.C/A DMN./CHD-2022 DT 10/1/2023	DR, CESTAT, CHANDIGARH	Sanction of Rs. 3171/- (approved) for medical reimbursement in r/o Arun Kumar, LDC-reg	Administration Section			
146/2023	11/01/2023	NIL DT 9/1/2023	ATIN SHARMA, MTS	Leave application for one day on 6/1/2023-reg	Administration Section			
147/2023	11/01/2023	NIL DT 10/1/2023	SANTOSH KUMAR TIWARI, DR, CESTAT, NEW DELHI	Submission of Transfer claim for self-reg	Account Section			
148/2023	11/01/2023	F.NO.PF/CESTAT/MUM/ADMIN/MKS/2022/06 DT 3/1/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Training from ISTM for workshop on Financial Management in Government -reg	Administration Section			
149/2023	11/01/2023	NIL DT 10/1/2023	SHARDHA MISHRA, STENO.GR.II	Leave application-reg	Administration Section			

150/ 202 3	11/01 /2023	NIL DT 10/1/2023	MUKESH GUPTA, DR,CESTAT	Leave applicatio n for one day CL on 11/1/2023- reg	Admini stration Section			
151/ 202 3	11/01 /2023	F.NO.D- 22(1)/OUTSOURCING/CEST AT/CHE/2021 DT 4/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Outsourci ng of post in CESTAT Chennai- reg	Admini stration Section			
152/ 202 3	11/01 /2023	NIL	BINEESH KUMAR, K.S, REGISTRAR	MTNL telephone bill-reg	Accou nt Section			
153/ 202 3	11/01 /2023	NIL DT 9/1/2023	SEEMA SADANA, SPS	Reimburse claim for newspaper -reg	Accou nt Section			
154/ 202 3	11/01 /2023	F.NO.49(1)/MEDICAL CLAIM/CESTAT/2017- PART-IV DT 10/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Verificatio n of Medical Bill-reg	Accou nt Section			
155/ 202 3	11/01 /2023	NIL DT 10/1/2023	RANJU MADHRA, SPS	Reimburse claim for newspaper -reg	Accou nt Section			
156/ 202 3	11/01 /2023	NIL DT 10/1/2023	SANTOSH KUMAR TIWARI, DR, CESTAT, NEW DELHI	Regarding calculation of Income Tax	Accou nt Section			
157/ 202 3	12/01 /2023	NIL DT 11/12/2023	UOI LITIGATION SECTION, DHC	Nominatin g CGS in the case of Sh. S. K. Verma vs. UOI-reg	PA			
158/ 202 3	12/01 /2023	NIL DT 11/1/2023	CPGRAMS CBIC	Forwardin g of Public Grievance	PA			

				filed by Sh. Rajesh Kumar-reg				
159/ 202 3	12/01 /2023	NIL DT	LALIT PRASAD PANT, SPS	Correction in the uploaded Appeal	PA to Registr ar			
160/ 202 3	12/01 /2023	NIL DT 10/1/2023	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 10,138/- (approved) for house keeping- reg	Admini stration Section			
161/ 202 3	12/01 /2023	NIL DT 9/1/2023	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 3088/- (approved) for BSNL- reg	Admini stration Section			
162/ 202 3	12/01 /2023	F.NO.25(1)/FM/CESTAT/AL LD/2015 DT 11/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Sanction of Rs. 6774/- (approved) for BNPL- reg	Admini stration Section			
163/ 202 3	12/01 /2023	F.NO.A- 20(2)/PERS.FILE/RKP-ST- III/2015 DT 10/1/2023	SUJA B PILLAI, ASSISTANT REGISTRAR, CESTAT, CHENNAI	Forwardin g of request letter dated 21/12/202 2 of Sh. Raushan Kumar Paswan. Steno, Gr.III-reg	Admini stration Section			
164/ 202 3	12/01 /2023	F.NO.18(1)/MISC/CESTAT/A LD/2015 PART-IV DT 11/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Seeking approval for reimburse ment of telephone	Admini stration Section			

				bill -reg				
165/ 202 3	12/01 /2023	NIL DT 10/1/2023	DR, CESTAT, CHANDIGA RH	Seeking approval for sanction of Rs. 7670/- for AMC- reg		AR(co mp)		
166/ 202 3	12/01 /2023	F.NO.1(377)/2010AF/PB/166 DT 11/1/2023	RASHMI GUPTA, DJS	Submissio n of Final list of the voters who have voted in the immediate ly preceding elections of respective Bar Associatio n-reg		AR(co mp)		
167/ 202 3	12/01 /2023	NIL DT 9/1/2023	P.DINESHA, M(J)	Intimation of purchase of immovabl e property under Conduct Rule, 1964-reg	Admini stration Section			
168/ 202 3	12/01 /2023	NIL DT 11/1/2023	KAMAL KHEMUKA, TAX ADVOCATE	Applicatio n for adjournme nt for Service Tax Appeal No. ST/50148/ 2019- CU(DB)- reg	DR(J)			

169/ 202 3	12/01 /2023	NIL	HIGH COURT OF JUDICATUR E, AT ALLAHABA D	Civil appeal reg.	DR(J)			
170/ 202 3	12/01 /2023	NIL DT 10/1/2023	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 4266/- (approved) for BNPL- reg	Admini stration Section			
171/ 202 3	13/01 /2023	NIL DT 12/1/2023	DR, CESTAT, CHANDIGA RH	Seeking approval for medical reimburse ment claim in r/o Arun Kumar. LDC-reg	Admini stration Section			
172/ 202 3	13/01 /2023	F.NO 01/CESTAT/BANG/MED/VP P DT 12/1/2023	DR, CESTAT, BANGALOR E	Sanction of Rs. 67,013/- (approved) for medical claim in r/o V.P. Pandey, DR-reg	Admini stration Section			
173/ 202 3	13/01 /2023	F.NO.01/CESTAT/BANG/VP P DT 12/1/2023	DR, CESTAT, BANGALOR E	Santion of Rs. 3979/- (approved) for medical claim in r/o V.P. Pandey, DR-reg	Admini stration Section			
174/ 202 3	13/01 /2023	NIL DT 11/1/2023	MANWAR SINGH, UDC	Leave applicatio n for 2	Admini stration Section			

				days 6/1/2023 and 10/1/2023- reg				
175/ 202 3	13/01 /2023	NIL DT 12/1/2023	SUSHMA RANI PAL, MTS	Leave applicatio n and joining report on 11/1/2023- reg	Admini stration Section			
176/ 202 3	13/01 /2023	NIL DT 12/1/2023	PARMOD KUMAR, STENO. GR. I	Deletion to family in CGHS card-reg	CT Section			
177/ 202 3	13/01 /2023	NIL DT 12/1/2023	ANIL CHOUDHAR Y MEMBER (J)	Pronounce ment of the order - reg	PA to Registr ar			
178/ 202 3	13/01 /2023	NIL	DR, SINGLE MEMBER APPEAL BRANCH	Cause list	PA			
179/ 202 3	13/01 /2023	NIL DT 9/1/2023	CHIEF EXECUTIVE OFFICER- REG	Applicatio n for restoration of Dairy No. 50486- 2021- Appeal against OIO/OIA: IND- EXCUS- 000-APP- 088-20-21 dt 22/12/202 0-reg	DR(J)			
180/ 202 3	16/01 /2023	NIL DT 13/1/2023	ROHIT KUMAR SHUKLA,	Station leave to visit	Admini stration Section			

			DR, CESTAT, CHANDIGARH	Lucknow from 14 Jan to 15 Jan.-reg				
181/ 202 3	16/01 /2023	F.NO.01/CESTAT/HYD/EST T/17-II DT 11/1/2023	DR, CESYAT, HYDERABA D	Renewal of existing lease deed for further period of 03 years w.e.f. 03/11/202 0 to 2/11/2023- reg	Admini stration Section			
182/ 202 3	16/01 /2023	CESTAT/AHD/PER/18/2022/ 04 DT 10/1/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	Forwardin g of EL applicatio n & joining report in r/o Uma Shanker Verma, DR-reg	Admini stration Section			
183/ 202 3	16/01 /2023	F.NO.A- 20(2)/PERS.FILE/RKP-ST- III/2015 DT 10/1/2023	SUJA B PILLAI, ASSISTANT REGISTRAR, CESTAT, CHENNAI	Forwardin g of request of Sh. Raushan Kumar Paswan, Steno-II- reg	Admini stration Section			
184/ 202 3	16/01 /2023	NIL DT 13/1/2023	HEERA LAL, TWD	Leave applicatio n for 2 days EL from 16 and 17 Jan.,2023- reg	Admini stration Section			
185/ 202	16/01 /2023	CESTAT/AHD/11/2016/07 DT 10/1/2023	UMA SHANKAR	Periodical Increment	Admini stration			

3			VERMA, DR, CESTAT, AHMEDABA D	Certificate (PIC) in r/o officials, CESTAT, Ahmedaba d-reg	Section			
186/ 202 3	16/01 /2023	F.NO.4/4/CESTAT/KAMALA -SPS/ADMN/CHD-2018-II DT 9/1/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGA RH	Request for upadation of leave record of Smt. Kamala, SPS in Service Book-reg	Admini stration Section			
187/ 202 3	16/01 /2023	F.NO.8/8/R.K.S./DR/ADMN/ CHD-2022 DT 9/1/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGA RH	Forwardin g of EL applicatio n with joining report for issuing leave sanction order in r/o of Sh. Rohit K. Shukla-reg	Admini stration Section			
188/ 202 3	16/01 /2023	F.NO.19/3/2026-ADMN/11/23 DT 5/1/2023	D.C.SHARM A, DIRECTOR (ADMN.)	Guidelines /provision s for providing Court Uniform to PPS/PS.C ourt Master/PA /Steno for performin g Court duties-reg	CT Section			
189/	16/01	NIL DT 11/1/2023	SURBHI	Seeking	DR(J)			

2023	/2023		VYAS, ADV.	adjournment in the case No. ST-51073/2028-reg				
190/2023	16/01/2023	NIL DT 10/1/2023	AZAD COACH PVT. LTD.	Request for re-quantification of demand levied pursuant to show Cause Notice-reg	DR(J)			
191/2023	16/01/2023	NIL	DR, CENTRAL REGISTRY	Cause list	PA			
192/2023	16/01/2023	F.NO.CESTAT/AHD/ORDER SECTION/16/2022/519 DT 6/1/2023	P. PRASANNA, TECHNICAL OFFICER, CESTAT, AHMEDABAD	Transfer of Appeal No. E/663-667/2007 in the matter of CCE, Ahmedabad-II vs. M/s Baroda Textile Ltd. & Others-reg	PA to Registrar			
193/2023	17/01/2023	NIL DATED 13.01.2023	SONAL GANWANI, ASSISTANT SECTION OFFICER, AD. 1C (AAR), DEPTT. OF REVENUE, M/O FINANCE,	Appointment of Member (Technical) and Member (Judicial) in CESTAT	Administration Section			

			NORTH BLOCK, NEW DELHI					
194/ 202 3	17/01 /2023	CESTAT/AHD/PER/79/2019/ 12 DATED 12.01.2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	Discrepan cy in seniority list of Court Master	Admini stration Section			
195/ 202 3	17/01 /2023	NIL DATED 10.01.2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGA RH	For extension of quarter for further two months at New Delhi i.r.o. transfer to CESTAT, Chandigar h - reg.	Admini stration Section			
196/ 202 3	17/01 /2023	NO. G- 25014/MOF/CCA/IAW/HQ/V ETTINGOFPAY.2022-23/25 DATED 10/11.01.2023	SR. ACCOUNTS OFFICER (INTERNAL AUDIT WING), O/O CHIEF CONTROLLER OF ACCOUNTS, M/O FINANCE, DEPTT. OF ECONOMIC AFFAIRS,R. NO. 413, 4TH FLOOR, A.G.C.W.&M . BUILDING, NEW DELHI - 2	Pay fixation i.r.o. Sh. Dheeraj Lal, Court Master - reg.	Admini stration Section			
197/ 202 3	17/01 /2023	F. NO. PF/CESTAT/ADMN/JT/2018/ 22 DATED 12.01.2023	MANAS KUMAR SINHA, AR,	Permissio n to appear in	Admini stration Section			

			CESTAT, MUMBAI	document verification and to issue NOC for the post of Junior Accounts Assistant cum Typist (Level - 5) - reg.				
198/ 2023	17/01 /2023	CESTAT/AHD/ADMN/STAFF POSTING/03/13/11 DATED 12.01.2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Direct Recruitment to the post of Court Master in the pay band Rs. 9300 - 34800 grade pay Rs. 4600/- (pre-revised) Level-7 in the 7th CPC Pay Matrix - reg.	Administration Section			
199/ 2023	17/01 /2023	NIL DATED 16.01.2023	SONAL GANWANI, ASSISTANT SECTION OFFICER, AD. 1C (AAR), DEPTT. OF REVENUE, M/O FINANCE, NORTH BLOCK,	Appointment to the post of Member (Technical) in CESTAT - reg.	Administration Section			

			NEW DELHI					
200/ 202 3	17/01 /2023	NIL DATED 16.01.2023	SONAL GANWANI, ASSISTANT SECTION OFFICER, AD. 1C (AAR), DEPTT. OF REVENUE, M/O FINANCE, NORTH BLOCK, NEW DELHI	Appointm ent to the post of Member (Judicial) in CESTAT - reg.	Admini stration Section			
201/ 202 3	17/01 /2023	NIL DATED 16.01.2023	DIKSHA SINGH, STENO GR-I	Three days EL from 09.01.23 to 11.01.23	Admini stration Section			
202/ 202 3	17/01 /2023	NIL DATED 16.01.2023	SHRADDHA MISHRA, STENO I	Ten days EL from 04.01.23 to 13.01.23 due to illness	Admini stration Section			
203/ 202 3	17/01 /2023	NIL DATED 16.01.2023	SHRADDHA MISHRA, STENO I	Three days EL from 17.01.23 to 19.01.23 due to LLB exams	Admini stration Section			
204/ 202 3	17/01 /2023	NIL DATED 16.01.2023	CHANDERK ANTA, SPS	Twelve days EL from 02.01.23 to 13.01.23 due to demise of her	Admini stration Section			

				mother-in-law				
205/2023	17/01/2023	NIL DATED 16.01.2023	SHANKER PRASAD MOHANTY, MTS, CESTAT, NEW DELHI	Acceptance of Govt. Accommodation - reg.	Administration Section			
206/2023	17/01/2023	NIL DATED 16.01.2023	SEEMA SADANA, SPS, CESTAT, NEW DELHI	Revision of NOC for visiting her son in USA from 25.06.23 to 06.07.23	Account Section			
207/2023	17/01/2023	NIL DATED 16.01.2023	SHANKER PRASAD MOHANTY, MTS, CESTAT, NEW DELHI	CL application for 13.01.2023 due to household work	Administration Section			
208/2023	17/01/2023	NIL DATED 13.01.2023	KAILASH	Representation for consideration of request for service continuation with benefits thereof - reg.	Administration Section			
209/2023	17/01/2023	NIL DATED 16.01.2023	MS. ANJANI, HINDI TRANSLATOR, CESTAT, NEW DELHI	12 days leave application from 30.01.2023 to 10.02.2023 due to daughter marriage	Administration Section			

210/ 2023	17/01 /2023	NIL DATED 16.01.2023	MS. ANJANI, HINDI TRANSLATOR, CESTAT, NEW DELHI	Three days EL from 23.01.2023 to 25.01.2023 due to preparation of daughter marriage	Admini stration Section			
211/ 2023	17/01 /2023	NIL DATED 16.01.2023	MS. ANJANI, HINDI TRANSLATOR, CESTAT, NEW DELHI	Three days leave applicatio n from 17.01.2023 to 19.01.2023 due to making arrangeme nts for daughter marriage	Admini stration Section			
212/ 2023	17/01 /2023	NIL DATED 13.01.2023	APPLICANT/ APPELLANT , THROUGH COUNSEL- Z.U.ALVI, ADVOCATE IN THE CASE OF C.E.FERNAN DES VS. COMMISSIO NER, CGST- CE,INDORE	Hearing date: 23.01.2023; written submissio n	Admini stration Section			
213/ 2023	17/01 /2023	NIL DATED 14.01.2023	KRISHAN GARG & CO., CHARTERE D ACCOUNTA NT,INDORE	Submissio n of docuemtns in case of Chief Municipal Officer (Jobat)	DR(J)			
214/	17/01	NIL DATED 05.01.2023	THE	Regarding	DR(J)			

2023	/2023		REGISTRAR (JUDL.), RAJASTHAN HIGH COURT BENCH, JAIPUR	sending order dated 15.12.2022 passed by the Supreme Court SLP (Civil) No. 22626/2022 in the case of M/s. Sapient Tours & Travel Pvt. Ltd.				
215/2023	17/01/2023	FILE NO. 49(1)/MEDICAL CALIM/CESTAT/2017-PART-V DATED 10.01.2023	SWAPNIL TIWARI, AR, ALLAHABAD	Verification of Medical Bills - reg.	Account Section			
216/2023	17/01/2023	NIL DATED 16.01.2023	RANJIT KUMAR, SECTION OFFICER (IFU-III), R. NO. 252 -C, NORTH BLOCK, NEW DELHI	Revised Estimates 2022-23 in respect of CESTAT under Demand No. 35- Department of Revenue - reg.	Account Section			
217/2023	17/01/2023	F. NO. CESTAT/MUM/ACCOUNTS DATED 16.01.2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwarding of Monthly Expenditure Report for December - 2022	Account Section			
218/2023	17/01/2023	NIL DATED 16.01.2023	KISHAN KUMAR, ASSISTANT SECTION	Furnishing of final requirement for the	Account Section			

			OFFICER, AAR CELL & CA CELL, DEPARTME NT OF REVENUE, MINISTRY OF FINANCE, NORTH BLOCK, NEW DELHI	year 2022- 23 under Demand No. 35- Departme nt of Revenue - reg.				
219/ 202 3	17/01 /2023	NIL DATED 16.01.2023	RASHMI GUPTA, DR(DJS), CHAIRPERS ON ELECTION COMMITTEE , AFT,PB, NEW DELHI - 110066	request regarding sending of final list of voters		AR(Co mp)		
220/ 202 3	17/01 /2023	NIL DATED 16.01.2023	MTNL SECURITY ALERT	Immediate action required to counterme asure due [TI230112] Malicious IPs Targeting Critical Sectors		AR(Co mp)		
221/ 202 3	17/01 /2023	NIL	HIGH COURT OF JUDICATUR E AT ALLAHABA D	Court judgment dated 05.08.201 5 and Formal Order dated 29.07.202 2		DR, CESTA T, Allahab ad		
222/	17/01	NIL DATED 17.01.2023	MR.	Medical	Admini			

2023	/2023		SOMESH ARORA, MEMBER (JUDICIAL), CESTAT, AHMEDABAD	Fitness Certificate	stration Section			
223/2023	17/01/2023	NIL DATED 13.01.2023	MAHESH KUMAR, SPS, CESTAT, CHANDIGARH	Forwarding of APAR - reg.	Administration Section			
224/2023	18/01/2023	NIL DT 17/1/2023	CESTAT CHANDIGARH	Forwarding of Documents in r/o Hon. Sh. S. S> Garg, M(J)-reg	Administration Section			
225/2023	18/01/2023	NIL DT 17/1/2023	CESTAT CHANDIGARH	Joining report in r/o Hon. Sh. S. S> Garg, M(J)-reg	Administration Section			
226/2023	18/01/2023	NIL DT 17.1.2023	DR, CESTAT, BANGALORE	Certificate of Assumption of Charge-reg	Administration Section			
227/2023	18/01/2023	NIL DT 17/1/2023	T.V. UNNIKRISHNAN	EL application by Hon. Sanjiv Srivastava-reg	Administration Section			
228/2023	18/01/2023	F.NO.2(5)/P.F./S.W/CESTAT/ALLD/2022	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Seeking approval for purchase of office	Administration Section			

				bag in r/o Swapnil Tiwari, AR-reg				
229/2023	18/01/2023	NIL DT 17/1/2023	PUSHKAR SINGH, MTS	Leave application for CL on 18/1/2023-reg	Administration Section			
230/2023	18/01/2023	F.NO.A-20(2)/PERS.FILE/RKP-SG-II/CHE/2015 DTD 16/01/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Relieving Order of Sh. Raushan Kumar Paswan, Steno Gr. II-reg	Administration Section			
231/2023	18/01/2023	NIL DT 9/1/2023	J.K. GOLAY, SPS	Correction in the uploaded Appeal	PA to Registrar			
232/2023	19/01/2023	NIL DT 19/1/2023	SHAMIK BHOWMICK, UNDER SECRETARY, DEPARTMENT OF REVENUE	Appointment to the post of Mr. A. G. Shakkarwar, M(T) in CESTAT, Mumbai-reg	Administration Section			
233/2023	19/01/2023	NO.A-50050/99/2020-CESTAT-DOR-DOR	AD.IC	Engagement of TTBS for leased line internet service for CESTAT, Mumbai-reg		AR(comp)		
234/2023	19/01/2023	NIL DT 18/1/2023	VIJENDRA SINGH, ADV.	Intimation letter for case	Administration Section			

				Rajesh Kuma & Ors. vs. UOI-reg				
235/2023	19/01/2023	F.NO.01/CESTAT/BANG/ADMN. DT 16/1/2023	V.P.PANDEY, DR, CESTAT, BANGALORE	Court side space -reg	Administration Section			
236/2023	19/01/2023	NIL DT 19/1/2023	BINEESH KUMAR, K.S, REGISTRAR	Intimation given regarding purchase of immovable property-reg	Administration Section			
237/2023	19/01/2023	NIL DT 19/1/2023	ARCHANA, STENO-I	Correction in the uploaded Appeal	PA to Registrar			
238/2023	19/01/2023	NIL DT 18/1/2023	RAMESH NAIR, M(J)	Permission for Pronouncement	PA to Registrar			
239/2023	19/01/2023	NIL DT 18/1/2023	C. J. MATHEW, M(T), MUMBAI	Permission for Pronouncement	PA to Registrar			
240/2023	19/01/2023	NIL DT 19/1/2023	T. K. SARKAR, DR, CESTAT, KOLKATA	Issuance of Roster-reg	PA to Registrar			
241/2023	20/01/2023	NIL	RAJESH KUMAR	Postal Card of Rs. 10/-only-reg	CPIO			
242/2023	20/01/2023	19/1/2023	SSC KKR	Rectt. to the post of Court Master-reg	Administration Section			
243/2023	20/01/2023	NIL DT 19/1/2023	SACHIN CHOUDHAR	Revised leave	Administration			

3			Y	applicatio n (EL)-reg	Section			
244/ 202 3	20/01 /2023	NIL DT 16/1/2023	SATPAL SINGH, MTS	Joining report after availing leave-reg	Admini stration Section			
245/ 202 3	20/01 /2023	NIL DT 19/1/2023	DHARMEND ER, MTS	Intimation about RRB NTPC result CEN 01/2019- reg	Admini stration Section			
246/ 202 3	20/01 /2023	F.NO.01/CESTAT/HYD/EST T/17-II/06 DT 11/1/2023	DR, CESYAT, HYDERABA D	Renewal of existing lease deed for further period of 03 years w.e.f. 03/11/202 0 to 2/11/2023- reg	Admini stration Section			
247/ 202 3	20/01 /2023	F.NO.PF/CESTAT/MUM/AD MN/RKM/2018/24 DT 16/1/2023	MANSA KUMAR SINHA, AR, CESTAT, MUMBAI	Intimation letter regarding appearing in Examinati on and request to issue NOC & Experienc e Certificate in r/o Ritesh Kumar Mishra, UDC-reg	Admini stration Section			

248/ 202 3	20/01 /2023	CESTAT/AHD/PER/67/2018/ 19 DT 16/1/2023	UMA SHANKAR VERMA, DR	Forwardin g of joining report to the post of Assistant Commissi oner in r/o Mrs. P. Prasanna, Technical Officer(O n deputation) , CESTAT, Ahmedaba d-reg	Admini stration Section			
249/ 202 3	20/01 /2023	F.NO.01/CESTAT/BANG/AD MN. DT 16/1/2023	V.P.PANDEY , DR, CESTAT, BANGALOR E	Forwardin g of sketch for existing space of Court side CESTAT, Bangalore -reg	Admini stration Section			
250/ 202 3	20/01 /2023	F.NO.9/1/PERS/S.S.G./M(J)/C HD-2023 DT 17/1/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGA RH	Forwardin g of Document s in r/o SH. S. S. Garg, M(J)-reg	Admini stration Section			
251/ 202 3	20/01 /2023	NIL	HEERA LAL, TWD	Joining report after availing leave	Admini stration Section			
252/ 202 3	20/01 /2023	F.NO.A- 20(1)/PERS.FILE/SDD ST.I/CHE/2018 DT 16/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwardin g of transfer applicatio n: Sh Saikat	Admini stration Section			

				Dasdas, Steno-reg				
253/ 202 3	20/01 /2023	F.NO.A- 20(2)/PERS.FILE/RKP-SG- II/CHE/2015 DTD 16/01/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Relieving Order in r/o Raushan Kumar Paswan	Admini stration Section			
254/ 202 3	20/01 /2023	NIL DT 17/1/2023	SEEMA SADANA, SPS	Leave applicatio n for 2 days CL on 31 Jan. and 1 Feb, 2023-reg	Admini stration Section			
255/ 202 3	20/01 /2023	F.NO.2(5)/P.F/S.W/CESTAT/ ALLD/2022 DT 18/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Seeking approval for reimburse ment for Bag bill- reg	CT Section			
256/ 202 3	20/01 /2023	NIL DT 17/1/2023	MANISH MADAN	Requestin g to give time to organize pre- deposited owing-reg	DR(J)			
257/ 202 3	20/01 /2023	NIL DT 17/1/2023	RAJESH MADAN	Requestin g to give time to organize pre- deposited owing-reg	DR(J)			
258/ 202 3	20/01 /2023	NIL DT 17/1/2023	JOHNSON WATCH CO. P. LTD.	Requestin g to give time to organize pre- deposited owing-reg	DR(J)			
259/	20/01	NIL DT 17/1/2023	ANKIT	Requestin	DR(J)			

2023	/2023		MADAN	g for an early hearing-reg				
260/2023	20/01/2023	NIL DT 17/1/2023	ANIL MADAN	Requesting to give time to organize pre-deposited owing-reg	DR(J)			
261/2023	20/01/2023	NIL DT 17/1/2023	MUKESH GUPTA, DR,CESTAT	Office order dt 17/1/2023 in r/o Harshita Pandey, Ar to look after work of Central registry-reg	PA			
262/2023	20/01/2023	NIL DT 18/1/2023	SHENAJ BANO, STENO GR-I	Correction in the uploaded Appeal	PA to Registrar			
263/2023	20/01/2023	F.NO.2(5)/P.F./S.W./CESTAT /ALLD/2022 DT 11/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Forwarding of letter in r/o Swapnil Tiwari, AR-reg	Administration Section			
264/2023	20/01/2023	NIL DT 19/1/2023	NEHA SINGH, PA, CESTAT, AHMEDABAD	Correction in the uploaded Appeal	PA to Registrar			
265/2023	20/01/2023	NIL DT 19/1/2023	SHENAJ BANO, STENO GR-I	Correction in the uploaded Appeal	PA to Registrar			
266/2023	20/01/2023	NIL DT 19/1/2023	PARMOD KUMAR, STENO. GR. I	Correction in the uploaded	PA to Registrar			

				Appeal				
267/ 202 3	20/01 /2023	NIL DT 18/1/2023	MUKESH GUPTA, DR,CESTAT	Office order dt 18/1/2023 in r/o G. K. Meena, HC is posted from Excise DB to Customs DB-reg	PA			
268/ 202 3	23/01 /2023	F.NO.07/CESTAT/BANG/TA XI 20/1/2023	DR, CESTAT, BANGALOR E	Seeking approval for hiring taxi-reg	Admini stration Section			
269/ 202 3	23/01 /2023	NIL DT 22/1/2023	P.R.V.RAMA NAN	Appeal No. C/644/201 0 filed by M/s Religare aviation Ltd. -reg	DR(J)			
270/ 202 3	23/01 /2023	19/1/2023	PAWAN KUMAR SOLANKI, CSS OFFICER	Engageme nt of TTBS for leased line internet service for CESTAT, Mumbai- reg	AR(co mp)			
271/ 202 3	23/01 /2023	NIL DT 19/1/2023	RAJEEV TANDON	Request for extension of joining time-reg	Admini stration Section			
272/ 202 3	23/01 /2023	F.NO.PF/CESTAT/MUM/AD MIN/AGS/2023/36 DT 19/1/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwardin g of joinig report of Sh. A.G.Sakka	Admini stration Section			

				rwar, M(T)-reg				
273/ 202 3	23/01 /2023	NIL DT 17/1/2023	S.S. GARG, M(J)	Joining Report-reg	Admini stration Section			
274/ 202 3	23/01 /2023	NIL DT 23/1/2023	DR, CESTAT, BANGALOR E	Certificate of assumptio n of charge in r/o P. A. Augustian -reg	Admini stration Section			
275/ 202 3	23/01 /2023	NIL DT 23/1/2023	C.J.MATHE W, M(T)	Permissio n for Pronounce ment	PA to Registr ar			
276/ 202 3	23/01 /2023	NIL DT 23/1/2023	T.K.SARKAR , DR, CESTAT, KOLKATA	Assumptio n of charges of Sh. R. Muralidha r, M(J)-reg	Admini stration Section			
277/ 202 3	23/01 /2023	NIL DT 20/1/2023	LEGAL BRANCH EXPORT	WP(C) No. 9082/2022 -reg	DR(J)			
278/ 202 3	23/01 /2023	NIL DT 20/1/2023	N. GANDHI KUMAR, DOR	Minutes of the meetings of LIMBS Committe e held on 30/12/202 3-reg	DR(J)			
279/ 202 3	24/01 /2023	NIL DT 19/1/2023	S.K.MOHAN TY M(J)	Permissio n for Pronounce ment	PA to Registr ar			
280/ 202 3	24/01 /2023	NIL	AR, CENTRAL REGISTRY, CESTAT,	Cause list	PA			

			NEW DELHI					
281/ 202 3	24/01 /2023	NIL DT 21/1/2023	RAJIV TANDON	Issuance of letter to Dr Ram Manohar Hospital for issuance of medical fitness-reg	Admini stration Section			
282/ 202 3	24/01 /2023	NIL DT 20/1/2023	SONU, MTS	Details regarding family to mentioned in Service Book-reg	Admini stration Section			
283/ 202 3	24/01 /2023	NIL DT 20/1/2023	MUKESH GUPTA, DR,CESTAT	Statement of immovabl e property for the year 2022 as on 1st Jan, 2023- reg	Admini stration Section			
284/ 202 3	24/01 /2023	NIL 20/1/2023	P.K.CHOUD HARY, MEMBER(J)	leave applicatio n for 5 days EL from 23 Jan. to 27 Jan. with Station leave permission -reg	Admini stration Section			
285/ 202 3	24/01 /2023	F.NO.A-24(2)/LEAVE FILE/MS-DR/CHE/2021 DT 17/1/2023	SUJA B PILLAI, ASSISTANT REGISTRAR, CESTAT, CHENNAI	Forwardin g of leave applicatio n and joing report of SH. Mohinder	Admini stration Section			

				Singh, DR-reg				
286/ 2023	24/01 /2023	NIL DT 17/1/2023	DR, CESTAT, BANGALOR E	Assumptio n of Charge in r/o Dr. D. M. Mishra, M(J)-reg	Admini stration Section			
287/ 2023	24/01 /2023	NIL DT 13/1/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwardin g of Service book-reg	Admini stration Section			
288/ 2023	24/01 /2023	NIL DT 23/1/2023	ATIN SHARMA, MTS	Leave applicatio n for 11 days EL from 21/2/2023 to 3/3/2023- reg	Admini stration Section			
289/ 2023	24/01 /2023	NIL DT 23/1/2023	S.K.PATI, M(J)	Joining report after availing leave	Admini stration Section			
290/ 2023	24/01 /2023	NIL DT 24/1/2023	J.K. GOLAY, SPS	Leave applicatio n for one day EL on 25/1/2023- reg	Admini stration Section			
291/ 2023	24/01 /2023	NIL DT 17/1/2023	T. V. UNNIKRISH NAN, SPS, MUMBAI	EL applicatio n of M(T), Sh. Sanjiv Srivastava on 18/1/23- reg	Admini stration Section			
292/ 2023	24/01 /2023	NIL DT 09/1/2023	JOHNSON CHACKO,	Medical Reimburse	Admini stration			

3			UDC	ment claim	Section			
293/2023	24/01/2023	NIL DT 23/1/2023	PARMOD KUMAR, STENO. GR. I	Leave application for 2 day EL on 24 to 25 Jan.-reg	Administration Section			
294/2023	24/01/2023	NIL	A K JYOTISHI, M(T)	Request for extension of joining for assuming the charge-reg	Administration Section			
295/2023	24/01/2023	NIL DT 23/1/2023	HEMAMBIK A R. PRIYA, M(T), CESTAT, NEW DELHI	Joining Report	Administration Section			
296/2023	24/01/2023	NIL DT 23/1/2023	A.G. SHAKKARWAR, M(T), CESTAT, MUMBAI	Leave application for one day CL on 27/1/2023-reg	Administration Section			
297/2023	24/01/2023	NIL DT 23/1/2023	A. G. SHAKKARWAR, M(T), CESTAT, MUMBAI	Leave application for 5 days EL from 13/2/23 to 17/2/23-reg	Administration Section			
298/2023	24/01/2023	NIL DT 23/1/2023	SEEMA SADANA, SPS	Statement of immovable property for the year 2022 as on 1st Jan, 2023-reg	Administration Section			

299/ 2023	24/01 /2023	NIL DT 20/1/2023	V. P. PANDEY, DR, CESTAT, BANGALOR E	Statement of immovabl e property for the year 2022 as on 1st Jan, 2023- reg	Admini stration Section			
300/ 2023	24/01 /2023	F.NO.09(11)/R.R/MTS/P.F/CE STAT/ALD/2021 DT 23/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Technical resignatio n and relieving order of Ms. Jyoti Priya, MTS-reg	Admini stration Section			
301/ 2023	24/01 /2023	NIL DT 10/1/2023	RACHNA GUPTA, M(J)	Leave applicatio n for CL on 19/1/2023- reg	Admini stration Section			
302/ 2023	24/01 /2023	F.NO.A-12026/3/2020- AD.IC(CESTAT) DT 13/1/2023	AD.IC	Office Order dt 13/1/2023	Admini stration Section			
303/ 2023	24/01 /2023	F.NO.A-50050/4/2023- CESTAT-DOR-DOR DT 16/1/2023	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Request for alternate office accommod ation for CESTAT in NBCC project at WTC Building, Nauroji Nagar, New Delhi-reg	Admini stration Section			
304/ 2023	24/01 /2023	F.NO.CESTAT/MUM/ADMN /AT/2018/31	MANSA KUMAR SINHA, AR,	Intimation letter reg. appearing	Admini stration Section			

			CESTAT, MUMBAI	in Competitive Examination-reg				
305/ 202 3	24/01 /2023	F.NO.PF/CESTAT/MUM/AD MN/KS DT 20/1/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwarding of leave application & Joining in r/o Sh.Kripa Shanker, DR	Admini stration Section			
306/ 202 3	24/01 /2023	F.NO. PF/CESTAT/MUM/ADMIN/ AGS/2023/36 DT 19/1/2023	MANS A KUMAR SINHA, AR, CESTAT, MUMBAI	Forwarding of joining report of Sh. A. G. Shakkarw ar-reg	Admini stration Section			
307/ 202 3	24/01 /2023	F.NO.PF/CESTAT/MUM/AD MN/KS/39 DT 20/1/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwarding of leave application & Joining in r/o Sh. manas Kumar Sinha	Admini stration Section			
308/ 202 3	24/01 /2023	NIL DT 19/1/2023	S N VERMA. ADV.	Bill in r/o PT NO. 128/2022- reg	Admini stration Section			
309/ 202 3	24/01 /2023	F.NO.PF/CESTAT/MUM/AD MN/28 DT 16/1/2023	MANS A KUMAR SINHA, AR, CESTAT, MUMBAI	Seniority list of Court Master as on 31/12/202 2-reg	Admini stration Section			
310/ 202 3	24/01 /2023	NIL DT 11/1/2023	CESTAT MUMBAI	Affidavit in reply to exhibit in	Admini stration Section			

				RA application 109 of 2021-reg				
311/2023	24/01/2023	CESTAT/AHD/ADMN/STAFF POSTING/3/2013/22 DT 18/1/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Filling up of various vacant posts at CESTAT Ahmedabad-reg	Administration Section			
312/2023	24/01/2023	NIL DT 18/1/2023	T.K.SARKAR, DR	Immovable property return	Administration Section			
313/2023	24/01/2023	NIL DT 18/1/2023	T.K.SARKAR, DR	Immovable property return for the year 2022 as on 1st Jan. 2023-reg	Administration Section			
314/2023	24/01/2023	NIL DT 19/1/2023	T.K.SARKAR, DR	Immovable property return for the year 2022 as on 1st Jan. 2023-reg	Administration Section			
315/2023	24/01/2023	NIL DT 19/1/2023	P.DINESHA, M(J)	Immovable property return for the year 2022 as on 1st Jan. 2023-reg	Administration Section			
316/2023	24/01/2023	F.NO.01/CESTAT/BANG/DM M DT 19/1/2023	V.P.PANDEY, DR, CESTAT, BANGALORE	Forwarding of medical certificate and declaration for immovable property-	Administration Section			

				reg				
317/ 2023	24/01 /2023	NIL DT 17/1/2023	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Engagem ent of TTBS for leased line internet service for CESTAT, Mumbai- reg		AR(co mp)		
318/ 2023	24/01 /2023	F.NO. GEXCOM/REV/CE/TRIB/14/ 2023-REV-O/O COMMR- CGST-UJJAIN DT 18/01/2023	JOINT COMMISSIO NER, CGST UJJAIN	Misc. applicatio n for ROM-reg	DR(J)	CR		
319/ 2023	24/01 /2023	C.NO.IV(16)REVIEW/GST/D ELHI- SOUTH/CESTAT/DIAPL/725 /2022-23/10574 DATED 18/1/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order-reg	DR(J)			
320/ 2023	24/01 /2023	NIL DT 20/1/2023	ANKIT TOTUKA, ADVOCATE	Request seeking adjournme nt of matter listed on 24/1/2023- reg	DR(J)			
321/ 2023	24/01 /2023	NIL DT 23/1/2023	SHENAJ BANO, STENO GR-I	Correction in the uploaded Appeal	PA to Registr ar			
322/ 2023	24/01 /2023	NIL DT 23/1/2023	NEHA SINGH, PA, CESTAT, AHMEDABA D	Correction in the uploaded Appeal	PA to Registr ar			
323/ 2023	24/01 /2023	NIL DT 24/1/2023	VIJENDRA SINGH, ADV.	O.A. No. 187/2023- reg	Admini stration Section			
324/ 2023	25/01 /2023	F.NO. 4/7/PERS/AJAY/MTS/CHD- 2018 DT 24/1/2023	ROHIT KUMAR SHUKLA,	Request for Cancellati	Admini stration Section			

			DR, CESTAT, CHANDIGARH	on of Medical Treatment Advance in r/o Ajay, MTS-reg- reg				
325/ 2023	25/01 /2023	NIL DT 24/1/2023	P&P-II SECTION, SSC	Reporting of vacancies for Junior Hindi Translator, Junior Translator and Senior Hindi Translator examination, 2023- reg	Admini stration Section			
326/ 2023	25/01 /2023	NIL DT 23/1/2023	ANIL CHOUDHARY MEMBER (J)	Revised Statement of immovable property for the year 2022 as on 1st Jan, 2023- reg	Admini stration Section			
327/ 2023	25/01 /2023	NIL DT 24/1/2023	TEJO SHRI, STENO-I	Undertaking for reimbursement of medical bill-reg	Admini stration Section			
328/ 2023	25/01 /2023	NIL DT 24/1/2023	R. MURALIDHAR, M(J)	Leave application for one day CL on 27/1/2023- reg	Admini stration Section			

329/ 202 3	25/01 /2023	NIL DT 24/1/2023	T.K.SARKAR , DR, CESTAT, KOLKATA	Assumptio n of Charges of Sh. Ashok Jindal, M(J)-reg	Admini stration Section			
330/ 202 3	25/01 /2023	F.NO.S.600001/16/2022-SEL DT 23/1/2023	ASSISTANT DIRECTOR, SSC, KERALA REGION	Recruitme nt to the post of Court Master-reg	Admini stration Section			
331/ 202 3	25/01 /2023	NIL DT 19/1/2023	MAHESH KUMAR, SPS, CESTAT CHANDIGA RH	Statement of immovabl e property for the year 2022 as on 1st Jan, 2023 in r/o Mr. S. S. Garg, M(J)-reg	Admini stration Section			
332/ 202 3	25/01 /2023	F.NO.4/7/PERS/AJAY/MTS/C HD-2018 DT 20/1/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGA RH	Request for medical treatment advance- reg	Admini stration Section			
333/ 202 3	25/01 /2023	F.NO.3/5/MISC/ADMN-2017- II DT 20/1/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGA RH	Statement of immovabl e property for the year 2022 as on 1st Jan, 2023 in r/o following officials- reg	Admini stration Section			
334/ 202 3	25/01 /2023	NIL DT 24/1/2023	SONAL GANWANI, ASST. SECTION	Rajya Sabha Unstarred Question	Admini stration Section			

			OFFICER	No. S262-reg				
335/2023	25/01/2023	GEN/LGL/HC/PA/988/2022-LEGAL-O/O COMMR-CUS-ICD-TKD-EXP-DEL/14047 DT 20/1/2023	SAMEER KUMAR JHA, ADDITIONAL COMMISSIONER OF CUSTOMS, ICD, TKD EXPORT	WP(C) No. 9082/2022-reg	DR(J)			
336/2023	25/01/2023	F.NO.V(72)4-40/BHAGWATI/D-I/RPR/2019/165 DT 17/1/2023	ASHISH KUMAR SAHU, DY. COMMI., CGST & C.EX., RAIPUR	Appeal to the Appellate Tribunal under section-86 against the order in appela no. RPR-EXCUS-000-APP-048-22-23 dt 7/9/2022-reg.	DR(J)			
337/2023	25/01/2023	NIL DT 24/1/2023	MUKESH GUPTA, DR,CESTAT	Office Order dt 24/1/2023 reg. officials posting with Member (J)	PA to Registrar			
338/2023	25/01/2023	NIL	DR, CR	Cause list for 25/1/2023	PA			
339/2023	25/01/2023	NIL	DR,CR	Cause list for 24/1/2023	PA			
340/	25/01	NIL DT 24/1/2023	SSC HQ	Reporting	Admini			

2023	/2023		P&P-I	of vacancies of Combined Graduate level Examination, 2023 and CHSL level Examination, 2023-reg	stration Section			
341/2023	25/01/2023	F.NO.3/5/MISC/ADMIN-2017-II DT 23/1/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGARH	Statement of immovable property for the year 2022 as on 1st Jan, 2023 in r/o Smt. Kamala, SPS-reg	Administration Section			
342/2023	25/01/2023	NIL DT 24/1/2023	P.A. AUGUSTIAN, M(J)	Leave application for one day CL on 27/1/2023-reg	Administration Section			
343/2023	25/01/2023	NIL DT 25/1/2023	ASHOK JINDAL, MEMBER(J), CESTAT, KOLKATA	Leave application for one day CL on 27/1/2023-reg	Administration Section			
344/2023	25/01/2023	NIL DT 25/1/2023	TEJO SHRI, STENO GR-I	Issuance of certificate with respect to non-availment of the LTC for	Administration Section			

				the Block year 2018-2021-reg				
345/2023	25/01/2023	NIL DT 25/1/2023	TEJO SHRI, STENO GR-I	Request to change of home town-reg	Administration Section			
346/2023	25/01/2023	NIL DT 25/1/2023	LALIT PRASAD PANT, SPS	Leave application for EL on 30 & 31 Jan, 2023-reg	Administration Section			
347/2023	25/01/2023	NIL	LALIT PRASAD PANT, SPS	Revised Statement of immovable property for the year 2022 as on 1st Jan, 2023-reg	Administration Section			
348/2023	25/01/2023	NIL DT 25/1/2023	CHANDER KANTA, SPS	Revised Statement of immovable property for the year 2022 as on 1st Jan, 2023-reg	Administration Section			
349/2023	25/01/2023	F.NO.34(1)/LIB/CESTAT/ALD-2016 DT 25/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Sanction of Rs. 44,800/- (approved) for library-reg	Administration Section			
350/2023	25/01/2023	NIL DT 24/1/2023	CESTAT, MUMBAI	Seeking request for financial sanction for		AR(comp)		

					purchase of ACs & Desktop-reg				
351/2023	25/01/2023	NIL	DR,CR, CESTAT, NEW DELHI		Cause list for 27/1/2023-reg	PA			
352/2023	27/01/2023	NIL DATED 25.01.2023	MR. BINEESH KUMAR K. S., REGISTRAR, CESTAT		Statement of Immovable Property for the year 2022 (as on 25.01.2023)	PA to Registrar			
353/2023	27/01/2023	F.NO.49(1)/MEDICAL CLAIM/CESTAT/2017-PART-V DT 13/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD		Sanction of Rs. 2827/- (approved) for medical claim in r/o Mr. Swapnil Tiwari, AR-reg	Administration Section			
354/2023	27/01/2023	CESTAT/AHD/PER/29/2023/28DT 27/01/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD		Forwarding of 12 days EL from 30/1/2023 to 10/2/2023 in r/o Mr. C. L. Mahar, M(T)-reg	Administration Section			
355/2023	27/01/2023	CESTAT/AHD/PER/29/2023/27 DT 27/01/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD		Forwarding of certificate of assumption	Administration Section			

			D	n of charges form II, form III and medical fitness in r/o Mr. C. L. Mahar, M(T)-reg				
356/2023	27/01/2023	CESTAT/AHD/PER/28/2023/26 DT 2/1/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Forwarding of certificate of assumption of charges form II, form III and medical fitness in r/o Mr. Somesh Arora, M(J)-reg	Administration Section			
357/2023	27/01/2023	NIL DT 27/1/2023	PARMOD KUMAR, STENO. GR. I	Joining report after availing leave	Administration Section			
358/2023	27/01/2023	NIL DT 27/1/2023	SHAMIK BHOWMICK, UNDER SECRETARY, DEPARTMENT OF REVENUE	Extension of joining time, appointment as M(T), CESTAT, Kolkata-reg	Administration Section			
359/2023	27/01/2023	NIL DT 25/1/2023	ARCHANA, STENO-I	Leave application for one day CL on 27 Jan,	Administration Section			

				2023-reg				
360/ 202 3	27/01 /2023	NIL DT 25/1/2023	P.V.SUBBARAO, MEMBER(T)	Statement of immovable property for the year 2022 as on 1st Jan, 2023-reg	Administration Section			
361/ 202 3	27/01 /2023	NIL DT 25/1/2023	AMIT, UDC, CESTAT, NEW DELHI	Furnishing of birth certificate of son-reg	Administration Section			
362/ 202 3	27/01 /2023	NIL DT 25/1/2023	C. J. MATHEW, M(T), MUMBAI	Permission for Pronouncement	PA to Registrar			
363/ 202 3	27/01 /2023	F.NO.A-19(1)/PERS.FILE/KS-AR/CHE/2020 DT 27/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of charge of assumption in r/o V. S. Rao, M(T)-reg	Administration Section			
364/ 202 3	30/01 /2023	NIL 28/1/2023	S N VERMA. ADV.	Bill w.r.t Court case, S. K. Verma, PT NO. 128/2022-reg	Administration Section			
365/ 202 3	30/01 /2023	F.NO.PF/CESTAT/MUM/ADMN/DKG/2016/50 DT 19/1/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Annexure H (Prior Intimation letter)-reg	Administration Section			
366/ 202 3	30/01 /2023	F.NO. PF/CEGAT/MUM/VVB/98 DT 19/1/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Annexure H (Prior Intimation letter)-reg	Administration Section			
367/	30/01	F.NO.PF/CESTAT/MUM/RK	MANAS	Reliving	Admini			

2023	/2023	P/2022 DT 20/1/2023	KUMAR SINHA, AR, CESTAT, MUMBAI	order of Raushan Kumar Paswan, Steno-reg	stration Section			
368/2023	30/01/2023	NIL DT 19/1/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Certificate of transfer of charge-reg	Administration Section			
369/2023	30/01/2023	NIL DT 19/1/2023	CESTAT, MUMBAI	Joining Report of A. G. Shakkarwar, M(T)-reg	Administration Section			
370/2023	30/01/2023	F.NO.4(3)/PF/NS/STENO-II/CESTAT/ALLD/2018 DT 23/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Forwarding a letter of Sh. Nihal Singh, steno-I-reg	Administration Section			
371/2023	30/01/2023	NIL DT 23/1/2023	T. K. SARKAR, DR, CESTAT, KOLKATA	Assumption of charge of Sh. R. Muralidhar, M(J)-reg	Administration Section			
372/2023	30/01/2023	NIL DT 24/1/2023	T.K.SARKAR, DR, CESTAT, KOLKATA	Assumption of charge of Sh. Ashok Jindal, M(J)-reg	Administration Section			
373/2023	30/01/2023	F.NO.01/CESTAT/BANG/IPR DT 23/1/2023	V. P. PANDEY, DR, CESTAT, BANGALORE	Forwarding of statement of Immovable Property Return for the year 2022-reg	Administration Section			
374/	30/01	F.NO.01/CESTAT/BANG/JK	V.P.PANDEY	Forwarding	Admini			

2023	/2023	DT 23/1/2023	, DR, CESTAT, BANGALORE	g of application for issue of NOC for appearing documents verification at RRB, Chandigarh-reg	stration Section			
375/2023	30/01/2023	F.NO.S.600001/16/2022-SEL DT 23/1/2023	SAHAS NUKATHOTI, ASSISTANT DIRECTOR, SSC KKR	Recruitment to the post of Court Master-reg	Administration Section			
376/2023	30/01/2023	NIL DT 27/1/2023	HEMAMBIKAR PRIYA, M(T), CESTAT, DELHI	Filing of IPR for 2022 as on 1.1.2023-reg	Administration Section			
377/2023	30/01/2023	NIL DT 18/1/2023	BINUTAMTA, M(J), CESTAT, DELHI	Medical fitness certificate-reg	Administration Section			
378/2023	30/01/2023	NIL DT 27/1/2023	RAMESH NAIR, M(J)	Station leave permission-reg	Administration Section			
379/2023	30/01/2023	F.NO.A-20(1)/PERS.FILE/SKS-UDC/CESTAT/CH/2022 DT 25/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of joining report in r/o Raushan Kumar Paswan, UDC-reg	Administration Section			
380/2023	30/01/2023	NIL	ANJANI, HINDI TRANSLATOR	Joining report after availing leave-reg	Administration Section			

381/ 202 3	30/01 /2023	NIL	RANJAN MEHTA, ADV	Submissio n of translated copy of the pages 109-110 in English in Appeal Bearing No. ST/52414/ 2019- CU(DB)- reg	DR(J)			
382/ 202 3	30/01 /2023	NIL DT 27/1/2023	RUPESH KUMAR, ADV	WT No. 5064 of 2022 in Anti Dumping Appeal No. 52102 of 2021- reg	DR(J)			
383/ 202 3	30/01 /2023	NIL DT 27/1/2023	NEHA SINGH, PA, CESTAT, AHMEDABA D	Deletion of order uploaded on website- reg	PA to Registr ar			
384/ 202 3	30/01 /2023	NIL	DR, CR	Cause list for 30/1/2023	PA			
385/ 202 3	31/01 /2023	F. NO. 18(1)/MISC/CESTAT/ALD/20 15 - PART IV DATED 24.01.2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Verificatio n of Service Book - reg.	Admini stration Section			
386/ 202 3	31/01 /2023	F. NO. 18(1)/MISC/CESTAT/ALD/20 15 - PART IV DATED 24.01.2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Verificatio n of Service Book - reg.	Admini stration Section			
387/ 202	31/01 /2023	DISPATCH NO. 223/14 DATED 25.01.2023	CAT, NEW DELHI	Case No. : OA/154/2	Admini stration			

3					023 in P. T./130/2022 SK Verma vs. Revenue	Section			
388/2023	31/01/2023	F. NO. 18(1)/MISC/CESTAT/ALD/2015 - PART IV DATED 30.01.2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD		Forwarding of Statement of Immovable Property return for the year 2022 in respect of Officers/staff of CESTAT, Allahabad - reg.	Administration Section			
389/2023	31/01/2023	NIL DATED 30.01.2023	G. K. MEENA, CESTAT, NEW DELHI		Medical Reimbursement Claim Form	Administration Section			
390/2023	31/01/2023	NIL DATED 30.01.2023	VINAY KUMAR JOSHA		Attestation Form	Administration Section			
391/2023	31/01/2023	NIL DATED 30.01.2023	BUDH SAIN, MTS, CESTAT, NEW DELHI		2 days earned leave from 2.2.23 to 3.2.23	Administration Section			
392/2023	31/01/2023	NIL DATED 30.01.2023	HEMANT KUMAR, STENO GRADE - I, CESTAT, NEW DELHI		3 days EL fm 23.1.23 to 25.1.23	Administration Section			
393/2023	31/01/2023	NIL DATED 30.01.2023	ANITHA JAYAKUMAR, SPS, CESTAT, NEW DELHI		Statement of Immovable Property for the	Administration Section			

				year 2022 as on 01.01.2023				
394/ 2023	31/01 /2023	NO. A-28018/01/2023-HR/83 DATED 23.01.23	VIPIN CHANDRA, SECTION OFFICER (HR), MEITY, UIDAI, BANGLA SAHIB RD, GOLE MARKET, N. D. - 1	Forwarding of APAR duly completed in respect of Sh. Satish Kumar Bargujar, SO in UIDAI - reg.	Administration Section			
395/ 2023	31/01 /2023	FILE NO. 09(11)/R.R/MTS/P.F./CESTAT/ T/ALD/2021 DATED 23.01.2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Technical resignation and relieving Order of Ms. Jyoti Priya, MTS - reg.	Administration Section			
396/ 2023	31/01 /2023	F.NO.HQ-PPII010/1/2023- PP_II DT 24/1/2023	M. MRINAL, UNDER SECRETARY TO GOI	Reporting of vacancies for Junior Hindi Translator, Junior Translator and Senior Hindi Translator examination, 2023-reg	Administration Section			
397/ 2023	31/01 /2023	F.NO.2(5)/P.F/S.W/CESTAT/ ALLD/2022 DT 25/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Forwarding a letter in r/o Swapnil Tiwari, AR-reg	Administration Section			

398/ 202 3	31/01 /2023	F.NO.A- 19(1)/PERS.FILE/KS- AR/2020 DTD 27/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwardin g of charge of assumptio n in r/o V. S. Rao, M(T)-reg	Admini stration Section			
399/ 202 3	31/01 /2023	NIL DT 27/1/2023	DR, CESTAT, CHENNAI	Certificate of transfer of charge- reg	Admini stration Section			
400/ 202 3	31/01 /2023	F.NO.A- 20(1)/PERS.FILE/SKS- UDC/CESTAT/CH/2022 DT 25/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwardin g of joining report in r/o Raushan Kumar Paswan,U DC-reg	Admini stration Section			
401/ 202 3	31/01 /2023	CESTAT/AHD/PER/29/2023/ 27 DT 27/1/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	Forwardin g of certificate of assumptio n of charges form II, form III and medical fitness in r/o Mr. C. L. Mahar, M(T)-reg	Admini stration Section			
402/ 202 3	31/01 /2023	CESTAT/AHD/PER/28/2023/ 26 DT 27/1/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	Forwardin g of certificate of assumptio n of charges form II, form III and	Admini stration Section			

				medical fitness in r/o Mr. Somesh Arora, M(J)-reg				
403/2023	31/01/2023	NIL DT 24/1/2023	R. MURALIDHAR, M(J), CESTAT, KOLKATA	Leave application for one day CL on 23/1/2023	Administration Section			
404/2023	31/01/2023	NIL DT 25/1/2023	ASHOK JINDAL, MEMBER(J), CESTAT, KOLKATA	Leave application for one day CL on 27/1/2023-reg	Administration Section			
405/2023	31/01/2023	NIL DT 23/1/2023	ANIL G. SHAKKARWAR, M(T), CESTAT, MUMBAI	Leave application for one day CL on 27 Jan, 2023-reg	Administration Section			
406/2023	31/01/2023	F.NO.PF/CESTAT/MUM/ADMIN/AGS/2023 DT 19/1/2023	ANIL G. SHAKKARWAR, M(T), CESTAT, MUMBAI	Joining Report	Administration Section			
407/2023	31/01/2023	NIL DT 23/1/2023	S. K. PATI, M(J)	Joining Report	Administration Section			
408/2023	31/01/2023	NIL DT 24/1/2023	P.A. AUGUSTIAN, M(J), CESTAT, BANGALORE	Leave application for one day CL on 27/1/2023-reg	Administration Section			
409/2023	31/01/2023	NIL DT 27/1/2023	HEMAMBIKAR PRIYA, M(T), CESTAT, DELHI	Intimation reg. purchase of flat in Bengaluru from M/S Total	Administration Section			

				Enviroment, ITPL Road, EPIP Zone, Bengaluru-reg				
410/2023	31/01/2023	NIL DT 30/1/2023	DOROTHY JOSEPH, STENO GRADE I	Leave application for 2 days EL for 1 & 2 Feb, 2023-reg	Administration Section			
411/2023	31/01/2023	F.NO.A-19(1)/PERS.FILE/KS-AR/CHE/2020 DT 30/1/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding pay fixation order dt 30/1/2023-reg	Administration Section			
412/2023	31/01/2023	NIL DT 30/1/2023	VED PRAKASH CHUG, COURT MASTER	Issue of certificate towards not availed LTC for the Block year 2018-2022-reg	Administration Section			
413/2023	31/01/2023	NIL DT 30/1/2023	VED PRAKASH CHUG, COURT MASTER	Joining report after availing leave	Administration Section			
414/2023	31/01/2023	NIL	DIKSHA SINGH, STENO-I	Statement of immovable property for the year 2022 as on 1st Jan, 2023-reg	Administration Section			
415/2023	31/01/2023	NIL DT 30/1/2023	HARSHITA PANDEY, AR	Leave applicatio	Administration			

3					n for \$ days EL for 23 to 26 Jan plus one day commuted leave on 27 jan,2023-reg	Section			
416/2023	31/01/2023	NIL DT 30/1/2023	HARSHITA PANDEY, AR	Medical Reimbursement claim-reg	Administration Section				
417/2023	31/01/2023	NIL DT 30/1/2023	P.K.CHOUDHARY, MEMBER(J)	Joining report after availing leave	Administration Section				
418/2023	31/01/2023	NIL DT 28/1/2023	M. M. PARTHIBAN, M(T), MUMBAI	Joining the post of M(T), Mumbai-reg	Administration Section				
419/2023	31/01/2023	NIL DT 28/1/2023	CPWD	Replacement faulty & providing LED Fixture and renovation of 1 No. Toilet at CESTAT office in west Block-2-reg	CT Section				
420/2023	31/01/2023	NIL	SECRETARY, DRISHTI SHISKSHAN SANSTHA,	Submission of appeal-reg	DR(J)				

			RAJASTHAN					
421/ 202 3	31/01 /2023	C.V.IV(16)/REVIEW/GST/DELHI- SOUTH/CESTAT/ORIENTAL/724/22-23/10722/23/1/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order-reg	DR(J)			
422/ 202 3	31/01 /2023	C.NO.IV(16)/ REVIEW/GST/DELHI- SOUTH/CESTAT/ASTIOL/72 9/22-23/10719 DT 23/1/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order-reg	DR(J)			
423/ 202 3	31/01 /2023	C.NO.GST/SOUTH/REVIEW/ CESTAT/FOLDER/183/2022- 23/17169 DT 23/1/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order-reg	DR(J)			
424/ 202 3	31/01 /2023	NIL DT 30/1/2023	ARCHANA, STENO-I	Correction in the uploaded Appeal	PA to Registr ar			
425/ 202 3	31/01 /2023	F.NO.CESTAT/EB/RELIST/2 023 DT 27/1/2023	KRIPA SHANKAR, DR, MUMBAI	Matter released for relisting- reg	PA to Registr ar			
426/ 202 3	31/01 /2023	NIL DT 30/1/2023	KANHAIYA LAL, SPS	Correction in the uploaded Appeal	PA to Registr ar			
427/ 202 3	31/01 /2023	NIL DT 23/1/2023	C.J. MATHEW, M(T),MUMB AI	Permissio n for Pronounce ment	Admini stration Section			
428/ 202 3	31/01 /2023	NIL DT 27/1/2023	ANIL CHOUDHAR Y MEMBER (J)	Permissio n for Pronounce ment	PA to Registr ar			
429/ 202 3	31/01 /2023	NIL DT 30/1/2023	CESTAT, HYDERABA D	Forwardin g Statement of immovabl e property for the year 2022 as on 1st	Admini stration Section			

				Jan, 2023-reg				
430/2023	31/01/2023	NIL DT 31/1/2023	SSC, SR	Filing of 02 vacancies of Court Master post in CESTAT-reg	Administration Section			
431/2023	31/01/2023	CESTAT/AHD/PER/29/2023/28 DT 27/1/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Forwarding of 12 days EL from 30/1/2023 to 10/2/2023 in r/o Mr. C. L. Mahar, M(T)-reg	Administration Section			
432/2023	31/01/2023	NIL DATED 30.01.2023	HON. MR. JUSTICE DILIP GUPTA, PRESIDENT, CESTAT, NEW DELHI	Intimation regarding sale of property	Administration Section			
433/2023	31/01/2023	NIL	HON. MR. JUSTICE DILIP GUPTA, PRESIDENT, CESTAT, NEW DELHI	Statement of Immovable Property for the year 2022 as on 01.01.2023	Administration Section			